

**IN THE HIGH COURT OF BOMBAY AT GOA**

**LD-VC-CW NO. 372 OF 2020**

JSW Energy Ltd & anr.

..... Petitioners

*V e r s u s*

State of Goa & anr.

..... Respondents

Mr. S. S. Kantak, Senior Advocate with Mr. Amay Phadte, Mr. Abhijit Gosavi, Mr. Anuj Phadte and Mr. A. Naik, Advocates for the Petitioners.

Mr. Deep Shirodkar, Additional Government Advocate for the Respondents.

**Coram :- DAMA SESHADRI NAIDU &  
M. S. JAWALKAR, JJ.**

**Date : 10<sup>th</sup> December, 2020**

**P.C.**

Mr. Deep Shirodkar, learned Additional Government Advocate, waives notice for respondent nos.1 and 2. Post all the connected matters on 17.12.2020.

**M. S. JAWALKAR**

**DAMA SESHADRI NAIDU, J.**

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